NOTIFICATION
(Merchant Shipping)

S.O. 2267 – In pursuance of sub-section (1A) of section 9 of the Merchant Shipping Act, 1958 (44 of 1958), the Central Government hereby authorises the classification societies specified in the schedule amended hereto to be surveyors to carry out survey of ships for the purpose of issue of cargo ship safety construction certificates under sub-section (i) of section 299A of the said Act.

SCHEDULE

1. Lloyds Register of Shipping
2. Bureau Veritas
3. Det Norsko Veritus
4. American Bureau of Shipping
5. Germanischer Lloyd
6. Nippon Kaiji Kyokai (Japan)

(NO. 46-MA(7)/67)

Sd/-
(K.C. Madappa)
JOINT SECRETARY TO THE GOVT. OF INDIA

To
The General Manager,
Government of India Press,
Minto Road, New Delhi.